

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2253  
ANSWERED ON:05.12.2014  
REGISTRATION OF EX SERVICEMEN  
Bhuria Shri Dileep Singh

**Will the Minister of DEFENCE be pleased to state:**

(a) whether the Government has any mechanism to ensure that every Ex-serviceman (ESM) is registered with Zila Sainik Board spread across the country; and

(b) if so, the details thereof and if not, the reasons thereof?

**Answer**

MINISTER OF STATE (RAO INDERJIT SINGH) IN THE MINISTRY OF DEFENCE

(a) & (b): Armed Forces Personnel prior to their release from service report to their respective Record Offices / Units where they are advised to register with their respective Zila Sainik Boards as it will enable them to avail the facilities offered by Central / State Government for their welfare. It also helps in updating the data in respect of the number of ESM / Widow / Dependent in the country district wise by the ZSBs/RSBs for better planning and follow up.